

(Hindi and English versions) under sub-section (1) of section 419A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the National Newsprint and Paper Mills Limited, Nepanagar, for the year 1973-74.
- (2) Annual Report of the National Newsprint and Paper Mills Limited, Nepanagar, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9441/75].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The All India Services (Joint Cadre) Amendment Rules, 1975 published in Notification No. G.S.R. 161(E) in Gazette of India dated the 25th March, 1975.
- (ii) The Indian Administrative Service (Pay) Fifth Amendment Rules, 1975, published in Notification No. G.S.R. 185(E) in Gazette of India, dated the 2nd April, 1975.
- (iii) The Indian Police Service (Pay) Third Amendment Rules, 1975, published in Notification No. G.S.R. 186(E) in Gazette of India, dated the 2nd April, 1975.

(iv) The Indian Forest Service (Appointment) by Competitive Examination Amendment Regulations, 1975, published in Notification No. G.S.R. 431 in Gazette of India, dated the 5th April, 1975.

(2) G.S.R. 432 published in Gazette of India, dated the 5th April, 1975 containing corrigendum to Notification No. G.S.R. 1201, dated the 16th November, 1974.

(3) G.S.R. 433 published in Gazette of India, dated the 5th April, 1975 containing corrigendum to Notification No. G.S.R. 663, dated the 29th June, 1974.

[Placed in Library. See No. LT-9442/75].

NOTIFICATIONS UNDER DELHI SIKH GURDWARA ACT, 1971

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table a copy each of the following notifications under sub-section (4) of section 39 of the Delhi Sikh Gurdwaras Act, 1971:—

(1) Notification No. F.16(12)75-Judl. (Hindi and English version) published in Delhi Gazette, dated the 26th March, 1975 containing corrigendum to the Delhi Sikh Gurdwara Management Committee (Registration of Electors) Rules, 1973.

(2) Notification No. F.18/19/73-Judl. (i) published in Delhi Gazette, dated the 28th March, 1975 containing corrigendum to Notification No. F.18(19)/73/Judl., dated the 9th January, 1974.

(3) Notification No. F.18/19/73-Judl. (ii) published in Delhi Gazette, dated the 28th March, 1975 containing corrigendum to Notification No. F.18/19/73-Judl., dated the 15th May, 1974 relating to the Delhi Sikh Gurdwara Management Committee (Election of Members) Rules, 1974.

[Placed in Library. See No. LT-9443/75].